

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS  
TIS HAZARI COURTS : DELHI**

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**CIRCULAR**

**Sub: To furnish the information relating to ingress and egress of all kind of articles/items at Tis Hazari Court Complex.**

It has come to the notice that the articles/items are coming in and going out from Tis Hazari Court Complex without any information to the Care Taking Branch, Tis Hazari Courts, which is a serious security issue.

In view of above, all the Incharges of Branches functioning at Tis Hazari Court Complex are directed that information relating to all the articles/items coming in and going out of Tis Hazari Court Complex shall be furnished in writing to the Care Taking Branch, Tis Hazari Court Complex, Delhi. Henceforth, neither any article/item shall come in nor shall go out, if no prior information has been given to the Care Taking Branch, Tis Hazari Courts.

This issues with the prior approval of the Ld. Principal District & Sessions Judge (HQs.), Delhi.

*Medha*  
*29/05/24*  
**(MEDHA ARYA)**

Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi

Dated **29 MAY 2024**

**18/73-283**

No. .... /CTB/THC/2024

**Copy for information and necessary action to :-**

1. The Ld. Principal District & Sessions Judge (HQs.), Delhi.
1. The Ld. Principal District & Sessions Judge (West), Delhi.
2. The Ld. Administrative Civil Judge (West), Delhi.
3. The Branch Incharges, Central & West District, Tis Hazari Courts, Delhi.
4. The Incharge, Care Taking Branch (Central), Tis Hazari Courts.
5. The Incharge, BMC/Security Cell, Tis Hazari Courts, Delhi for compliance.
6. The Inspector, Tis Hazari Court Security, Delhi Police, office at Ground Floor, Annexe-01 Court Building, Tis Hazari Court Complex, Delhi for strict compliance.

*Medha*  
*29/05/24*  
Administrative Civil Judge(Central)  
Tis Hazari Courts, Delhi